

Part A-GEN GENERAL

PERSONAL INFORMATION	Name				PAN			
	Is there any change in the company's name? If yes, please furnish the old name							
	Flat/Door/Block No		Name Of Premises/Building/Village			Date of formation/incorporation (DD/MM/YYYY) / /		
	Road/Street/Post Office		Area/Locality			Status- Write 1 if company, write 2 if firm, and write 3 if others In case of company- If domestic, write '1' and if other than domestic, write '2'		
	Town/City/District		State	Pin code				
	Email Address			(STD code)-Phone Number ()				
FILING STATUS	Designation of Assessing Officer		Area Code	AO Type	Range Code	AO No	Return filed under Section (Enter Code) [See instruction number-9(i)]	
	Whether original or Revised return? (Tick) <input checked="" type="checkbox"/> Original <input type="checkbox"/> Revised							
	If revised, then enter Receipt No and Date of filing original return (DD/MM/YYYY)						/ /	
	Residential Status (Tick) <input checked="" type="checkbox"/> Resident <input type="checkbox"/> Non-Resident <input type="checkbox"/> Resident but Not Ordinarily Resident							
	In the case of non-resident, is there a permanent establishment (PE) in India (Tick) <input checked="" type="checkbox"/> Yes <input type="checkbox"/> No							
	Whether this return is being filed by a representative assessee? (Tick) <input checked="" type="checkbox"/> Yes <input type="checkbox"/> No							
	If yes, please furnish following information -							
	(a)	Name of the representative						
	(b)	Address of the representative						
(c)	Permanent Account Number (PAN) of the representative							
AUDIT INFORMATION	Are you liable to maintain accounts as per section 44AA? (Tick) <input checked="" type="checkbox"/> Yes <input type="checkbox"/> No							
	Are you liable to audit under section 44AB? (Tick) <input checked="" type="checkbox"/> Yes <input type="checkbox"/> No, If yes, furnish following information-							
	(a)	Name of the auditor signing the tax audit report						
	(b)	Membership no. of the auditor						
	(c)	Name of the auditor (proprietorship/ firm)						
	(d)	Permanent Account Number (PAN) of the proprietorship/ firm						
(e)	Date of audit report.							

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Receipt No

Date

Seal and Signature of receiving official

		referred to in 4b or 4c or 4d				
	b	Hospitality in the business of hotel	bii	5		biv
	c	Hospitality in the business of carriage of passengers or goods by aircraft	cii	5		civ
	d	Hospitality in the business of carriage of passengers or goods by ship	dii	5		div
5		Conference (other than fee for participation by the employees in any conference)	5ii	20		5iv
6		Sales promotion including publicity (excluding any expenditure on advertisement referred to in proviso to section 115WB(2)(D))	6ii	20		6iv
7		Employees welfare	7ii	20		7iv
8	a	Conveyance, in the business other than the business referred to in 8b or 8c or 8d	aii	20		aiv
	b	Conveyance, in business of construction	bii	5		biv
	c	Conveyance in the business of manufacture or production of pharmaceuticals	cii	5		civ
	d	Conveyance in the business of manufacture or production of computer software	dii	5		div
9	a	Use of hotel, boarding and lodging facilities in the business other than the business referred to in 9b or 9c or 9d or 9e	aii	20		aiv
	b	Use of hotel, boarding and lodging facilities in the business of manufacture or production of pharmaceuticals	bii	5		biv
	c	Use of hotel, boarding and lodging facilities in the business of manufacture or production of computer software	cii	5		civ
	d	Use of hotel, boarding and lodging facilities in the business of carriage of passengers or goods by aircraft	dii	5		div
	e	Use of hotel, boarding and lodging facilities in the business of carriage of passengers or goods by ship	eii	5		eiv
10	a	Repair, running (including fuel), maintenance of motor cars and the amount of depreciation thereon in the business other than the business of carriage of passengers or goods by motor car	aii	20		aiv
	b	Repair, running (including fuel), maintenance of motor cars and the amount of depreciation thereon in the business of carriage of passengers or goods by motor car	bii	5		biv
11		Repair, running (including fuel) and maintenance of aircrafts and the amount of depreciation thereon in the business other than the business of carriage of passengers or goods by aircraft	11ii	20		11iv
12		Use of telephone (including mobile phone) other than expenditure on leased telephone lines	12ii	20		12iv
13		Maintenance of any accommodation in the nature of guest house other than accommodation used for training purposes	13ii	20		13iv
14		Festival celebrations	14ii	50		14iv
15		Use of health club and similar facilities	15ii	50		15iv
16		Use of any other club facilities	16ii	50		16iv
17		Gifts	17ii	50		17iv
18		Scholarships	18ii	50		18iv
19		Tour and Travel (including foreign travel)	19ii	5		19iv
20		Value of fringe benefits (total of Column iv)				20iv
21		If answer to '1' of Schedule-FBI is no, value of fringe benefits (same as 20iv)				21iv
22		If answer to '2' of Schedule-FBI is yes, value of fringe benefits (same as 20iv)				22iv
23		If answer to '2' of Schedule-FBI is no, value of fringe benefits (20iv x 3a of Schedule-FBI ÷ 3c of Schedule-FBI)				23iv
24		value of fringe benefits(21iv or 22iv or 23iv as the case may be)				24iv

NOTE ► *If answer to '2' of Schedule-FBI is yes, enter the figures in 1ii to 19ii on the basis of books of account maintained for Indian operation.

Schedule FBT Details of payment of Fringe Benefit Tax

TAX PAYMENTS	Sl No	Name of Bank & Branch	BSR Code							Date of Deposit (DD/MM/YYYY)	Serial Number of Challan				Amount (Rs)
	i														
	ii														
	iii														
	iv														
	v														
NOTE		▶ Enter the total of v in 8a and 8b of PART-B													